Filling under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021

SI.		Summary of clai	ms received	Summary of claims	admitted	Amount of contingent	Amount of claims not	Amount of claims Details in under Annexure		
No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		
1	Secured financial creditors belonging to any class of creditors	1	26,76,86,747	1	26,76,86,747				1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)		-	-	-				6	
7	Operational creditors (Government Dues)	3	66,75,83,111	3	66,75,83,111				7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	3,08,39,626	2	3,08,39,626				8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	6	96,61,09,484	6	96,61,09,484	-	-	-		

Annexure-1

Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of creditor	Details of claim received			Details of claim admitted							Amount of claim	Amount of claim	Remarks, if any
No.											any	not admitted	under verificati on	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be set- off			
1	State Bank of India +BG		26,76,86,747	26,76,86,747	FC				100	1	1			
	TOTAL		26,76,86,747	26,76,86,747					100		-			

Annexure-7

Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021

List of operational creditors (Government Dues)

(Amount in ₹)

	Details of Claimant	Details of claim received			Deta								
Sl. No.	Deaprtment/Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	DeputY Commissioner of State Tax_(MUM-VAT-E-202)' Nodal Division-9		62,35,19,036	62,35,19,036	OC-Gov			100					
2	Office of Sales Tax Officer(C-932)_Cabin 323_ Mazagaon		58,02,354	58,02,354	OC-Gov			100					
3	Assistant Commissioner of MGST (D-028), Department of Goods and Services Tax		3,82,61,721	3,82,61,721	OC-Gov			100					
	TOTAL		66,75,83,111	66,75,83,111						-			

Annexure-8

Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

S N		Details of cla	im received			Details of cla	nim admitted		contingent	any	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted		mutual dues, that may be set- off			
1	Jay Jay International		2,89,29,274	2,89,29,274	OC				100					
2	Vimal Intertrade Pvt Ltd		19,10,352	19,10,352	OC				100	-	-			
	TOTAL		3,08,39,626	3,08,39,626							-			